3

Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO.286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M.

Nam	e of the Company	Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt	Ltd	violoreses, "
Under Section		9 IBC - Daltimbo Al, notiling for the Marketon State of the Company		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. M. P. Ic. Thyholla, Ah. 2 Dr. S. andra, Adv. For field

5.8.17

1. Mr. Navned Mysra

Advocak

Con

2. Mrs. Rahul Singh Advocate. openhonal creditor

Rahul Singh 09/8/12. 09-08-2017 – CP(IB) No. 286/KB/2017 – Pushkar Impex Pvt. Ltd. Vs. Diamond Polymers Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

The Order on CP(IB) No. 286/KB/2017 is pronounced and kept in the record separately.

The Ld. Lawyer on behalf of the Operational Creditor as well as the Corporate Debtor are present. The petition is admitted. Accordingly, Insolvency Resolution Professional is appointed.

List the matter on 11-09-2017 for submission of the Progress report by the IRP.

MANORAMA KUMARI MEMBER(J)

JAMOTTAN